

NOTICE

In view of the disruption in power supply on account of strike by the employees of Electricity Department, U.T., Chandigarh; Hon'ble the Chief Justice has been pleased to order that time for urgent filing of cases will be extended upto 01.00 p.m. from 22.02.2022 to 24.02.2022.

By Order of Hon'ble the Chief Justice.

Sd/-
(Yashwinder Paul Singh)
O.S.D. Judicial (Listing)
22.02.2022